



HIGH COURT OF SIKKIM
GANGTOK

No.22/ESTT./HCS

Date.: 10.11.2023

N-O-T-I-C-E

In pursuance to the Notice bearing No.04/HCS dated 30.05.2023, the following candidates in order of merit are hereby declared qualified for being engaged as Drivers (05 Nos.) in the High Court of Sikkim (on purely contractual/temporary basis):-

1. Mr. Raman George Tamang
2. Mr. Man Bahadur Subba
3. Mr. Laku Tshering Tamang
4. Mr. Dawa Sherpa
5. Mr. Sunil Chettri

The above selected candidates shall report to the High Court on 20.11.2023.

By Order,

Sd/-
REGISTRAR (I/C)